

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.14/241-244/NCLT/AHM/2019 With
IA 737 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021**

Name of the Company: Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Private Ltd & Ors

Section: 241-244 of the Companies Act, 2013.

ORDER

No one appeared for the Petitioner.

Learned PCS Mr. Kunjan Dalal appeared for the Respondent.

Pleadings are complete.

Matter to appear for further consideration on 02.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of January, 2021

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